THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (c) The implementation of the three-language formula is basically the responsibility of the State Govts. Most of the States have, in principle, ac-ied the three-language formula. Tamil Nadu bas adopted two language formula. Pondicheny and Karoikal-regions of Pondicherry also follow the same formula as in Tamil Nadu. A statement showing the pattern of ianguages and position of implementation of three-language formula in the States UTs is attached. [See Appendix CXXX, Annexure. No. 15] Some of the State Governments have heen implementing it with some modifications according to their educational needs and local conditions obtaining there.

The implementation of the threelanguage formula was reviewed at the thirtyninth Session of Central Advisory Board on Education held on 6-7 June, 1983, wherein the Board resolved urging the State Governments to take effective steps to implement the Three Language Formula as laid down in the National Policy on Education, 1068.

Nhava Sheva Port

796. SHRI HUSEN DALWAI: Will the Minister of SHIPPING AND TRANSPORT be pleased to 6tate:

(a) by when the Nhava Sheva Port is likely to be completed; and

(b) what would be its capacity to handle Cargo?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) By end 1987.

(b) With the completion of Phase-I development, the port will have a capacity to handle 6.0 Million tonnes of cargo.

Proposal of Maharashtra to start Coastal Shipping Service

797. SHRI HUSEN DALWAI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Government of Maharashtra have sent a proposal to the, Government of India for permission to start coastal ship ping service to cater to needs of Konkan coast passengers;

(fa) whether it is also a fact that a proposal to operate hover-crafts on western coast is pending due to nonclearance of the said proposal; and

'(c) what is the present stage of consideration of the said proposal?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) No.

(b) and (c) Do not arise.

Cadre review of Indian Foreign Services

798. SHRI HUSEN DALWAI: Will the Minister of EXTERNAL AF FAIRS be pleased to state:

(a) whether it is a fact that no cadre review of Indian Foreign Services (B) has taken place since ite inception in 1956;

(b) what are the provisions in the rule with regard to such review and the reasons for not undertaking this review;

(c) whether any committee had been set up to go into this question and if so, the recommendations made by the Committee and the action taken by Government on them; and

(d) the number of times the cadre review of Indian Foreign Services (A) has been done and at what intervals?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM): (a) Yes, Sir.